

(2020) 02 DRAT CK 0002

Debts Recovery Appellate Tribunal, Delhi

Case No: Miscellaneous Appeal No. 227 Of 2019

M/S Lancohskote
Highway Ltd.

APPELLANT

Vs

Edelweiss Asset
Reconstruction Co. Ltd
And Ors

RESPONDENT

Date of Decision: Feb. 19, 2020

Acts Referred:

Recovery Of Debts Due To Banks And Financial Institutions Act, 1993 " Section 19, 19(5)(i)

Citation: (2020) 02 DRAT CK 0002

Hon'ble Judges: P.K. Bhasin, J

Bench: Single Bench

Advocate: Sudhir K. Makkar, Abhishekbansal, Hashmatnabi

Final Decision: Dismissed

Judgement